

*By E-Mail/Special Messenger*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/9907/A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Smti Aparna Ajitsaria  
District & Sessions Judge  
Dibrugarh

Dated Guwahati, the 9<sup>th</sup> November, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJD/4771/2022 dated 03.11.2022

Madam,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the block year 2018-2021 (by way of carry forward) w.e.f. 14.11.2022 to 01.12.2022 to visit Haridwar along with your parents Shri Omprakash Ajitsaria and Smti Alka Ajitsaria respectively (subject to the fulfilling the criteria as dependent family members of your parents), by the shortest possible route, as per existing rules.

Thanking you.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/9908-9910/A, dated- 9.11.2022**  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)**